(112)

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.59/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M.

Name of the Company		Sangita Jhunjhunwala -Vs- Raghunath Prasad Phoolchand Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) pls Swapna Chowley, Adv Petitionen & 27 Ma Sidharle Showe, Adv & Petitionen & 3) No Namhalin Base, Adv & 3/11/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 19/12/2017.

lines K.D.\

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)